GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 3452 TO BE ANSWERED ON 11.08.2025

Availability and Utilisation of Stadiums

3452. Shri Saptagiri Sankar Ulaka:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of functional Government stadiums and dedicated sports training centres (indoor/outdoor) along with availability of key discipline facilities such as track, football, hockey, indoor hall, swimming, etc. State/UT-wise including district-wise in Odisha;
- (b) the number of stadiums/training centres under renovation, partially functional or non-functional along with the reasons and expected restoration timelines, State/UT-wise;
- (c) the number of the sanctioned versus deployed coaches/trainers (broad disciplines) and the average number of weekly youth training sessions conducted in rural and urban areas of Odisha;
- (d) the amount of funds sanctioned, released and utilised during the last three years and the current year for construction, upgradation and maintenance including Khelo India along with Odisha's share; and
- (e) the measures taken by the Government to improve youth access and utilisation such as open hours, talent Identification (ID), school linkage, women's safety, para-sport accessibility and benchmarks adopted in this regard?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (e) 'Sports' being a State subject, the responsibility of development of sports infrastructure, including stadiums and training centres, in various disciplines such as track, football, hockey, indoor hall, swimming, etc., rests primarily with the respective State/Union Territory Governments. The

Union Government only supplements their efforts by bridging critical gaps. The details of various sports infrastructure across the country, which are under the jurisdiction of respective State/Union Territory Governments, are not maintained in this Ministry. The details of the sports infrastructure projects approved and their physical and financial progress, under Khelo India Scheme and National Sports Development Fund (NSDF), across the country, including in the State of Odisha, are available in public domain on the dashboards of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html. The details of Sports Authority of India (SAI) Training Centres (STCs) across the country are available at https://sportsauthorityofindia.nic.in/sai new/sai-training-center.

Under the Khelo India Scheme, a total of 31 posts for coaches have been sanctioned in the State of Odisha, out of which, 22 coaches have been hired. Further, a total of 19 coaches have been deployed in the State of Odisha under Sports promotional Schemes of SAI.

Further, funds are allocated and released Scheme-wise and not State-wise in this Ministry. Further, the responsibility of maintenance of these sports infrastructure rests with the grantee. The details of funds allocated and expenditure incurred under various Sports Development Schemes of the Department of Sports across the country, including for construction and upgradation of sports infrastructure, including Khelo India Scheme, during the last three years and the current year are as under:

(amount in ₹ crore)

Financial Year	Funds allocated	Expenditure incurred
2025-26	2520.53	531.78
		(as on 05.08.2025)
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35
2022-23	1907.69	1879.99

The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including to improve youth access and utilisation such as open hours, talent Identification (ID), school linkage, women's safety, para-sport accessibility:

- (i) Khelo India National Programme for Development of Sports;
- (ii) Assistance to National Sports Federations;
- (iii) Cash Incentive to Medal Winners in International Sports Events and their Coaches:
- (iv) National Sports Awards;
- (v) Pension to Meritorious Sportspersons;

- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- (vii) National Sports Development Fund; and
- (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.
